

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 175 of 2014 and 180 of 2014 & IA No. 292 of 2014

Dated: 22nd February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Appeal No. 175 of 2014

**NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

Appeal No. 180 of 2014 & IA No. 292 of 2014

**GRIDCO Ltd. ... Appellant(s)
Versus
NTPC Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

ORDER

Bench did not assemble today.

The Appeal is posted for hearing on **14th April, 2016.**

Court Master

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